

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

14. C.P.(IB) -3469(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **06.04.2021**

NAME OF THE PARTIES: VVA Finance Limited

V/s

Accord Advertising Private Limited

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Mr. Kunal Kanoongo, counsel for the petitioner is present through virtual hearing. None appeared for the respondent. Respondent did not file reply. Chance of filing reply of the respondent is forfeited.

Respondent is set ex-parte. List this matter on 06.05.2021 for ex-parte hearing.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)